

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)/43(CHE)/2022
PETITION NUMBER : CP(CAA)/4(CHE)/2024
NAME OF THE PETITIONER(S) : Kauvery Hospitals (Bengaluru) Pvt Ltd
and Others
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Edward James for the Applicant.

Ld. Counsel Shri. Avinash Krishnan Ravi for RD.

Shri. B Palani along with Counsel Ms. Sreekumari for OL.

OL and RD report are already on record.

Synopsis filed.

Arguments heard.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)